

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 151 of 2019**

**IN THE MATTER OF:**

**Rachakonda Siva Kumar**

**...Appellant**

**Vs**

**Gagan Aerospace Ltd. & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. D. Abhinav Rao, Ms. Monalisa Kosaria  
Advocates.**

**For Respondents:**

**ORDER**

**03.07.2019** Let notices be issued on Respondents by Speed Post. Requisites along with process fee, if not filed, be filed by 5<sup>th</sup> July, 2019. If the Appellant provides the e-mail address of Respondent, let notices be also issued through e-mail.

Post the case 'for Admission' before appropriate Bench on **5<sup>th</sup> August, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)